

In order to ensure productivity discussion in the Commission on Sustainable Development in 1995 on forest issues, we deem it necessary to address immediately the provision of new and additional financial resources and access to technologies by developing countries to enable them to implement effectively the Forest Principles, in accordance with the relevant principles of the Rio Declaration on Environment and Development and agenda 21. For this purpose, the Commission on Sustainable Development at its next session should identify an appropriate mechanism within the United Nations system.

We believe that in making these proposals the Delhi Declaration is a direct follow up to the United Nations Conference on Environment and Development and another step forward towards the greening of the Earth.

#### **Torsha Railway Bridge**

751. SHRI JITENDRA NATH DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Torsha railway bridge at Cooch Behar is in a dilapidated condition; and

(b) if so, the steps taken to repair it ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA) : (a) No, Sir. The road decking and its attachments need repairs/replacement.

(b) Work of repairs/replacement worth Rs. 22.42 lakhs is in hand.

#### **Agriculture Development Scheme in Gujarat**

752. SHRI RATILAL VARMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the names of projects likely to be undertaken in near future under the Agricultural Development Programme financed by the World Bank, State-wise;

(b) whether any such project is likely to be set up in Gujarat;

(c) if so, the details of the said project; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF NON CONVENTIONAL ENERGY SOURCES AND THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) Agricultural Development Projects (ADPs) are likely to be taken up in near future in the States of Karnataka, Assam and Madhya Pradesh.

(b) to (d) Several other States including Gujarat have shown interest for ADP. These States have been given necessary guidelines for ADP formulation and the projectization in these States would be taken-up on first-come-first-served basis on receipt of bankable proposals from the State Governments.

**Closure of Sugar Mills in Madhya Pradesh**

753. SHRI VISHWESHWAR BHAGAT :  
SHRI KHELAN RAM JANGDE :

Will the Minister of FOOD be pleased to state :

(a) the names and number of sugar mills lying closed in Madhya Pradesh till date;

(b) the reasons for their closure; and

(c) the steps taken to restart these mills ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) All the 8 sugar factories of Madhya Pradesh had worked during the 1992-93 sugar season (October to September). All these 8 sugar factories have also furnished expected date of commencement of cane crushing during the current 1993-94 sugar season and two of these sugar factories have already intimated commencement of crushing operations during the current season.

(b) and (c) Do not arise.

**Scheme for Youth Activities**

754. DR. AMRITLAL KALIDAS PATEL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the allocations made for a new scheme of promotion of youth activities among the youths of Backward Tribes during 1991-92, 1992-93 and 1993-94; and

(b) the extent of amount utilised for that purpose in each State during the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Under the Special scheme for promotion of youth activities among youth of backward tribes, a budget provision of Rs. 1 crore was made in each year during 1991-92, 1992-93 and 1993-94.

(b) The amount utilised for the purpose in each state during the period is given in the attached Statement.

**STATEMENT**

Name of the State/U.T.	Amount utilised during		1993-94 (till 30th Nov. 1993)
	1991-92	1992-93	
	(Rupees in Lakhs)		
1. Andhra Pradesh	2.28	.21	1.81
2. Arunachal Pradesh	.38	.13	.13
3. Bihar	.54	.11	..